Central Administrative Tribunal Jaipur Bench, JAIPUR

CP. 13/2009 OA.423/2006

This the 6th day of July, 2009

Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr B.L.Khatri, Member (Administrative)

(By Advocate: Shri. C.B. Sharma).

– Versus -

Shri Santosh Gaurier, Principal Chief Post Master General Rajasthan Circle, Jaipur-302007 Respondents

(By Advocate: Shri B.N. Sandhu)

ORDER (Oral)

This CP was filed against violation of the order dated 6.11.2009 whereby this Tribunal has directed the respondents to dispose of the representation of the applicant. The directions of this Tribunal was not carried out by the respondents within time allowed as such notice was issued to the respondent.

Shri B.N.Sandhu has put in appearance on behalf of the respondents and has filed reply today. The same is taken on record. Learned counsel for respondent has also enclosed the copy of decision taken dated 23.6.2009 alongwith reply whereby the representation of the applicant has been rejected and directions of this Tribunal has been complied now.

In view of this subsequent developments, the present CP does not survive. The same is disposed of. Notices issued to the respondents are hereby discharged.

(B.L. Khatri)
Member (Administrative)

(M.L.Chauhan) Member (Judicial)

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